

National Company Law Tribunal

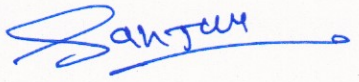

Allahabad Bench

CP NO.140(ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017

NAME OF THE COMPANY: Modi industries Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Sanjay Dubey, Advocate	Petitioner		
<u>2.</u>	Rahul Chaudhary, Advocate	Respondent		

Order dated 13.02.2017

CP No.140(ND)/2013 Modi Industries Ltd.

The matter is fixed today for fixing a date for final hearing as per the convenience of the Learned Senior Counsel. However, the counsel for both parties pointed out that the Division Bench of this Tribunal vide its previous order dated 30.08.2016 has earlier took the matter and partly heard the submission of both sides on preliminary issue, which goes to the route of the jurisdiction of this Tribunal; obviously therefore the matter should be listed for further hearing on preliminary issue. Since one of the member of this Bench was already party to the Division Bench the matter can be proceeded well for further hearing, if both the parties have no objection. List the matter on 30.03.2017.


SH. H.P. CHATURVEDI (Judicial Member)

Dated 13.02.2017